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O. A. No. 1929/95.

Dated: 2/9/99.

The case is called out for final hearing. Applicant and his counsel absent. The counsel for the Respondents Mr. R.R. Bharati is present.

This is an old case of 1995. We find no ground to adjourn the matter. Hence, the application is dismissed for non-prosecution. No order as to costs.

JL Negi
(J.L. Negi)
MCA

R.G. Vaidyanathan
(R.G. Vaidyanathan)
Vlc.

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